गुरबत, सामाजिक अपमान और भूख से संघर्ष करते हुए गंगूबाई ने उस समय के विख्यात संगीतज्ञ, किराना घराना के उस्ताद, सवई गंधर्व से संगीत सीखा। इसके लिए 30 किलोमीटर रेल की यात्रा और उसके बाद लम्बी पैदल यात्रा भी की। भारत रत्न पंडित भीमसेन जोशी इनके गुरु-भाई थे। दोनों ने साथ-साथ संगीत की शिक्षा प्राप्त की। दोनों में कौन बड़ा और कौन छोटा संगीत का पंडित है, यह कहना कठिन है।

अतः मैं भारत सरकार से अनुरोध करता हूं कि वह इस महान संगीतज्ञ और एक आदर्श महिला, जिसने अपनी मान्यताओं और निष्ठा के लिए सतत् संघर्ष किया, को मरणोपरान्त भारत रत्न से सम्मानित करे। हालांकि यह सम्मान उनको जीवन-काल में ही मिल जाना चाहिए था।

श्री राजनीति प्रसाद (बिहार) : सर, मैं अपने आपको इस विशेष उल्लेख से सम्बद्ध करता हूं।

श्री शान्ताराम लक्ष्मण नायक (गोवा) : सर, मैं भी अपने आपको इस विशेष उल्लेख से सम्बद्ध करता हूं।

Concern over re-appointment and extension of term of the retired officers and employees

SHRI RAMA CHANDRA KHUNTIA (Orissa): Sir, nowadays, retired officers and employees are getting extension in the name of vast experience. Civil servants are in a very advantageous position to get extension or get different postings before their retirement. Especially, all the State Chief Secretaries, Police DGPs, Principal Secretaries to the Government of India or State Governments usually find a suitable job for themselves before retirement. Now, the retirement age of the Doctors, Professors, Lecturers and civil servants has been increased. Even the private sector companies also prefer to appoint retired Government officers. Then, what will happen to the young civil servants, doctors, engineers, diploma holders and ITI diploma holders? Their future is blocked.

For example, in Punjab, recently, the Punjab State Electricity Board has decided to re-appoint the retired employees, having lot of experience, on consolidated salary of Rs.7000 for SSO and Rs.5000 for SSA thereby ignoring 20,000 diploma holders and ITI trained youngsters. If the financial condition of PSEB is not good, the Government should ask them to work on a consolidated salary. But, giving fresh employment to retired employees, who are also getting pension, and denying the right of employment to poor young people may create explosive situation in all the State Governments and the Central Government. I urge upon the House and the Government that the space for youngsters should not be encroached upon by the retired personnel. They have already enjoyed their share of the cake. Let others should get their share and the re-appointment of retired Government officers and employees should be stopped.

Demand to set up monitoring committees for implementation of laws relating to forest land management in the country

श्री मोती लाल वोरा (छत्तीसगढ़) : उपसभापति महोदय, वन भूमि व्यवस्थापन अधिनियम के लागू होने के बाद भी कई राज्य सरकारें राजनीतिक आधारों पर या तो कार्य-गति को धीमा किये हैं या फिर भेदभाव कर रही हैं। यहां तक कि आवेदन फार्म जमा करने में भी भेदभाव बरता जा रहा है। अतः राज्य स्तरीय निगरानी समितियों का गठन जरूरी है। इन्हें अधिकार संपन्न करने के लिए कानून में प्रावधान हेतु संशोधन आवश्यक होगा।